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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : 38

PETITION NUMBER : TCP/47/ (IB)/2017

NAME OF THE PETITIONER(S) : MECH ENGINEERS & ERECTORS PVT LTD

NAME OF THE RESPONDENT(S) : EVERSENDAI CONSTRUCTION PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D. MOHAMMED SADHI QUDIN

Legal Advisor  
Respondent

D. Moh. Spu

**ORDER**

Matter is called. No representation on behalf of the petitioner. At this juncture, counsel for respondent present and submitted that the matter is likely to be settled and prayed two weeks time. He undertakes to inform the next date of hearing to the petitioner. Put up on 16.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))